

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 239/16	TP 90/17	Hearing	433(a)	Lenaxis Chits Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

6 Thomas Peter
9886622403.


Proxy for Thomas Peter

Junior counsel for Petitioner is present. He requested time for compliance. Petitioner to comply the objections raised by the Registry of Hon'ble High Court of Karnataka.

Time granted as a last chance. List it on 09.08.2017. No further adjournment will be given.


MEMBER (J)